

**Disposal of pending loan Application by
Syndicate Bank Dev Nagar, New Delhi**

3716. SHRI LALA RAM KEN : Will the Minister of FINANCE please to refer to the reply given to Unstarred Question No. 4045 on 16 December, 1983 regarding loan application received by Syndicate Bank, Dev Nagar, New Delhi and state;

(a) whether some application are still pending for disposal since then; and

(b) if so, the reasons there for?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) From out of the six previous pending applications, pertaining to the period October November, 1983, in their Dev Nagar Branch, the Syndicate Bank have reported that one more application has since been sanctioned loan, two applications are pending disposal for want of completion of formalities, and the parties not supplying certain specific type of information called for by the bank, and three applicants are reported to have taken back the application forms for filling them up correctly.

**Encadre of Group 'A' Officers of DPIN Cadre
with DQAS in DGI Organisation**

3717. SHRI AJOY BISWAS : Will the Minister of DEFENCE be pleased to state :

(a) whether group 'A' Officers of Defence production Inspection Naval Cadre have been encadred with DQAS in DGI Organisation ;

(b) if so, how their seniority with respect to existing DQAS officers was fixed ; and

(c) whether the UPSC and Home Ministry have been consulted and concurrence taken for such fixation of seniority ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) to (c) Group 'A' Officers of Directorate of production and Inspection (Navy) and Directorate of Warship Projects have been encadred with the Defence Quality Assurance Service (DQAS) in DGI Organisation. This has been done in consultation with and with the concurrence of the UPSC and the Home Ministry. The seniority of these officers in the DQAS cadre will be fixed in accordance with existing Government Rules.

Pakistan's Sub-Marine Capability

3718. SHRI MADHAVRAO SCINDIA : Will the Minister of DEFENCE be pleased to state ;

(a) whether at the present rating, Pakistan's sub-marine capability is superior to India's capability; and

(b) if so, the steps taken by Government to neutralise the threat to the country's security from this quarter ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) sub-marine capability is a function of the total number of submarines held, the quality and nature of their sensor and weapons fitment, and the levels of training and skill of their personnel, offset by the total anti-submarine capability of the opposing nation. The submarine capability of one country cannot, therefore, be compared with the submarine capability of another country.

(b) The overall Defence Plan of the country and in particular the Development Plan of the Navy is formulated, inter-alia, on the basis of available information about the capabilities of the countries in the in region and our threat perceptions, and takes into account the submarine fleet being held or acquired by the countries in the region.